

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 134 OF 2018 &**  
**IA NO. 595 OF 2018**

**Dated: 14<sup>th</sup> September, 2018**

**In the matter of:**

**GSPL India Transco Limited**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **26-10-2018**.

Court Master / PPS

*tpd*